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**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH**

Appeal No. E/5608/2004 - EX[DB]

Date 06/03/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S FARADAYS ENGINEERING INDL.P.LTD.
60 INDL.AREA,PHASE-II,CHANDIGARH
M/S FARADAYS ENGINEERING INDL.P.LTD.

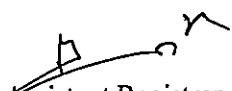
Appellant

Vs
Respondent

C.C.E.CHANDIGARH

EX[DB] dated 20-2-09

I am directed to transmit herewith a certified copy of Final order No.184/2009-
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E.CHANDIGARH

C.R.BUILDING,SECTOR 17-C,CHANDIGARH

2. Adv. / Consult

MR.JOY KUMAR

FLAT NO 261/1,SEC 45-A,CHANDIGARH.

3 C.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg. Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 Office Copy

16 Guard file


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI**

COURT – III

CENTRAL EXCISE APPEAL NO. 5608 OF 2004

[Arising out of Order-in-Appeal No. 538/CE/CHD/04 dated 20.7.2004
passed by the Commissioner (Appeals), Central Excise, Chandigarh]

For approval and signature:

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K. Das, Member (Judicial)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	W
3.	Whether their Lordships wish to see the fair copy of the order?	
4.	Whether order is to be circulated to the Departmental authorities?	Y

M/s. Faradays Engineering Industries (P) Ltd.

Appellant

Vs.

CCE, Chandigarh

Respondent

Appearance:

None for the appellant;
Shri Amit Jain, D.R., for the Revenue,

Coram:

Hon'ble Mr. M. Veeraiyan, Member (Technical);
Hon'ble Mr. P.K. Das, Member (Judicial),

Date of hearing/decision: 20th February, 2009

FINAL ORDER NO. 184 / 09-EX dated _____

Per P.K. DAS:

None appeared on behalf of the appellant. Heard learned D.R. on behalf of the Revenue.

2. It appears from the record that the on 7.1.2009, this Bench directed the Registry to issue notice for hearing for today (i.e. 20.2.09) as a last opportunity. We find that the appellant did not turn up despite of issue of notice of the Tribunal. In view of that, it seems that appellant is not interested to pursue their appeal. Accordingly, appeal is dismissed for non-prosecution.

(Dictated & pronounced in the Open Court.)

(M. VEERAIYAN)
MEMBER (TECHNICAL)

(P.K. DAS)
MEMBER (JUDICIAL)

RK